

(b) if so, the details of such arms smuggled;

(c) whether such arms smuggled is connected with underground activities of any political party; and

(d) if so, the details thereof ?

THE MINISTER OF DEFENCE AND STEEL AND HEAVY ENGINEERING (SHRI SWARAN SINGH) : (a) to (d). The Government of India have no information on the subject at present.

The Government of West Bengal have however been requested to furnish the required information which will be laid on the Table of the House on receipt.

Industrial Products for Exports

*218. SHRI CHENGALRAYA NAIDU :
SHRI N. R. LASKAR :
SHRI R. BARUA :
SHRI MAYAVAN :

Will the Minister of FOREIGN TRADE be pleased to state :

(a) whether it is a fact that Government are considering a proposal to reserve a part of Industrial products for exports;

(b) whether it is also a fact that Government are considering an agreement under which any losses on exports can be shared equitably by various industrial units;

(c) whether it is further a fact that Government have also formulated some additional policy guidelines to achieve the target of 7 per cent annual growth rate in exports; and

(d) how far these proposals have been examined and put into practice ?

THE MINISTER OF FOREIGN TRADE (SHRI B. R. BHAGAT) : (a) Suggestions have been received in various forums to reserve a part of industrial products for exports. No concrete proposal has at present emerged.

(b) No, Sir.

(c) and (d). Broad policy guide-lines for achieving a rate of growth of 7% per year in exports have already been indicated in the Fourth Five Year Plan Document. The policies for the export of individual products will naturally differ from one product to another and vary from time to time and cannot be indicated in advance. Government endeavours to keep the emerging problems of export under a constant watch and tries to evolve appropriate policies.

Rail Wagon Industry

*219. SHRI HIMATSINGKA : Will the Minister of FOREIGN TRADE be pleased to state :

(a) the details of the orders for wagon exports from different countries secured this year;

(b) how far the present products including the orders from the Railways and internal consumers would be sufficient to utilise the installed wagon capacity in the country and how far the wagon capacity is still likely to lie idle during the current year; and

(c) the further efforts which are being made to secure orders sufficient to keep the industry working upto capacity ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI CHOWDHARY RAM SEWAK) : (a) A statement is laid on the Table of the House.

Statement

STATEMENT SHOWING EXPORT ORDERS ON HAND FOR RAILWAY WAGONS⁷ COACHES. (1969-70)

Country	Item	Value (Rs. crores)
1	2	3
Burma	14 Bogies and Petrol wagons	0.07
Ceylon	40 Bogies and Petrol wagons	0.32
East Africa	45 Cattle wagons	0.30
Poland	500 Covered Wagons	2.70
Taiwan	120 Covered Wagons	0.74
Thailand	45 Bogies	0.10

1	2	3
Hungary	1,000 wagons	5.85
Sudan	120 wagons and 40 Under Frames	0.75 0.25
Taiwan	100 Bogies	0.21
Ghana	150 wagons	0.49

(b) As against the licensed capacity of 38,459 four wheelers, the orders available for execution during the year 1969-70 are 26,554 numbers. Upto September, 1969, the combined out-turn from all wagon builders (in terms of four-wheelers) is 6,493.5.

(c) A regular programme of market surveys, publicity through publications and advertisements, participation in exhibitions and fairs, sponsoring of delegations and study teams, etc. is undertaken through the agency of Engineering Export Promotion Council for promotion of engineering goods as a whole including railway wagons/coaches.

The Rolling Stock Export Association of which all the major wagon manufacturers are members is specifically concerned with the export of rolling stock. The State Trading Corporation, which is a founder-member of this Association, spearheads the export drive and co-ordinates the export of railway wagons.

Violation of Import Regulations by Reed, Camb and Allied Products (P) Ltd.

*220. SHRI MADHU LIMAYE : Will the Minister of FOREIGN TRADE be pleased to state :

(a) whether Government/the Prime Minister has received any communication about the violation of import regulations by a Calcutta firm called "Reed, Camb and Allied Products (P) Ltd.";

(b) whether any investigation has been carried out into the complaint made by the Member of Parliament against these violations; and

(c) if so, the results of these investigations and the action taken thereon ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI CHOWDHARY RAM SEWAK) : (a) to (c) . Yes, Sir. A communication has been received from the Collector of Customs, Calcutta. The matter has been referred to C.B.I. for investigation.

पाकिस्तान द्वारा ताशकन्द घोषणा की क्रियान्विति

- * 221. श्री जगन्नाथ राव जोशी :
- श्री शारदा नन्ब :
- श्री सुरज भान :
- श्री घटल बिहारी बाजपेयी :
- श्री वृज भूषण लाल :
- श्री रामगोपाल शास्त्रवाले :

क्या वंदेशिक-कार्य मन्त्री यह बताने की कृपा करेंगे कि :

(क) पाकिस्तान ने अब तक ताशकन्द घोषणा को कहां तक क्रियान्वित किया है और उसके अन्तर्गत अभी किये जाने वाले शेष कार्य का व्यौरा क्या है; और

(ख) ताशकन्द घोषणा के अनुकूल स्थिति उत्पन्न करने तथा उसके बाद उसे क्रियान्वित कराने में रूस का क्या योगदान है ?

वंदेशिक-कार्य मंत्री (श्री विमेश सिंह) :

(क) सदन की मेज पर एक विवरण रख दिया गया है जिसमें यह बताया गया है कि पाकिस्तान ने अब तक ताशकन्द घोषणा को किस सीमा तक क्रियान्वित किया है । [अन्वयात्म्य में रख दिया गया । देखिये संख्या L.T.-2102/69]

(ख) सोवियत प्रधान मंत्री ने भारत और पाकिस्तान को परस्पर सुविधाजनक स्थान पर साथ लाने के लिए अपने सद्भाव से काम लेने की पेशकश की थी । इसी के परिणाम-स्वरूप जनवरी, 1966 में ताशकन्द की बंटवारा हुई थी ।